

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 317 OF 2016 &  
IA NOS. 657 AND 658 OF 2016**

**Dated: 24<sup>th</sup> January, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Vijaynagar Sugar Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Karnataka Electricity Regulatory Commission & Ors**

**...Respondent(s)**

Counsel for the Appellant(s)

:

Ms. Ranjitha Ramachandran

Counsel for the Respondent(s)

:

Ms. Srishti Govil for R.2, 5 & 6

**ORDER**

Learned counsel for Respondent Nos. 2, 5 & 6 seeks four weeks time to file reply. She may file the same on or before 22.02.2017 after serving copy on the other side. Thereafter rejoinder may be filed on or before 09.03.2017 after serving copy on the other side.

List the matter on **10.04.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/sh*

**(Justice Ranjana P. Desai)  
Chairperson**